

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 20th September, 2013

No. HCM/MJS/T-1/92-Estt/ Shri Wisdom Kamodang, Judicial Magistrate First Class, Transport, Manipur is posted as Judicial Magistrate First Class -cum- Civil Judge (Jr. Divn.), in the Court of Judicial Magistrate First Class -cum- Civil Judge (Jr. Divn.) Moreh, established by redesignation vide Notification dated 12.09.2013, No. 2/62/2012-Leg/L-A of the Government of Manipur, Secretariat : Law & Legislative Affairs Department which will be become effective from the 21st September, 2013.

The cases that are pending in the erstwhile Court of Judicial Magistrate First Class, Transport may be sent to the respective Courts of Judicial Magistrate First Class having territorial jurisdiction.

Shri Wisdom Kamodang shall proceed to his new posting immediately.

By Order etc.,

Sd/-

(S. Serto)

REGISTRAR GENERAL
HIGH COURT OF MANIPUR
Imphal, the 20th Sept., 2013

Endt. No. HCM/MJS/T-1/92-Estt / 9145-64
Copy to :

1. The Accountant General (A&E), Manipur.
2. The Secretary (Law), Government of Manipur.
3. The District & Sessions Judge, Manipur East.
4. The Presiding Officer, MACT/Revenue Tribunal, Manipur.
5. The Judge, Family Court, Manipur.
6. The District & Sessions Judge, Bishnupur.
7. The District & Sessions Judge, Manipur West.
8. The District & Sessions Judge, Thoubal.
9. The Judge, Spl. Court (ND & PS), Manipur.
10. The CJM, Imphal East/Imphal West/Thoubal/Bishnupur/
Tamenglong/Senapati/Ukhrul/Chandel/Churachandpur.
11. The Director, Printing and Stationery, Government of Manipur.
- for publication of the above notification in the official Gazette.
12. ✓ The CPC, High Court of Manipur
- for uploading the notification in the official website.
13. Shri Wisdom Kamodang, Judicial Magistrate First Class, Transport.
14. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
15. The Treasury Officer concerned.
16. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
17. The Private Secretary to the Chief Secretary, Govt. of Manipur.
18. The Private Secretary to the DGP, Govt. of Manipur.
19. The Order Book/Guard File.
20. The concerned file.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR